

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 23.01.2019 (WEDNESDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.172 of 2019 in Comp. App. (AT) (Ins) No. 03 of 2019	Committee of Creditors of Essar Steel (India) Ltd. through State Bank of India Vs. Satish Kumar Gupta &Ors.	Abhishek	
2.	Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd. With	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva-R2(IRP)
3.	Comp. App. (AT) (Ins) No. 553 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Yogesh Kumar Jagia	Arunima-R1 Nakul Sachdeva-R2(IRP)
4.	Comp. App. (AT) (Ins) No. 32 of 2019	St. John Fright Systems Ltd. Vs. Phoenix ARC Pvt. Ltd.	Pushkar Sood	Suresh Dobhal
5.	Comp. App. (AT) (Ins) No. 55 of 2019	Quickdel Logistics Pvt Ltd. Vs. Walsons Services Pvt Ltd.	Murari Kumar	
6.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	Akshat Kulshresha

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 65 of 2019	Sanjeev Azad & Anr. Vs. Punjab National Bank & Anr.	Abhishek Anand	
8.	Comp. App. (AT) (Ins) No. 73 of 2019	Naresh Kumar Dhingra & Ors. Vs. Indian Overseas Bank & Anr.	Amit Dhall	
9.	Comp. App. (AT) (Ins) No. 74 & 75 of 2019	Haldia Petrochemicals Ltd. Vs. Rajendran Shanmugam	Vanita Bhargava	
10.	Comp. App. (AT) (Ins) No. 76 of 2019	Rokadoba Maharaj Ginning & Pressing Pvt Ltd. Vs. Sel manufacturing Company Ltd.	Rishab Gupta	
11.	Comp. App. (AT) (Ins) No. 77 of 2019	Sukaram Marketing Ltd. Vs. Sunrise TSR Factory & Anr.	Pai Amit	
12.	Comp. App. (AT) (Ins) No. 78 of 2019 (With Defects)	Yogesh Bosmia & Ors. Vs. India Asses Growth Fund Through Essel Finance Advisors & Managers LLP & Anr.	Rani C	
13.	Comp. App. (AT) (Ins) No. 79 of 2019	Amit Katyal Vs.	Prashant Katara	

		Manjula Khullar & Ors.		
14.	Comp. App. (AT) (Ins) No. 80 of 2019 (With Defects)	Edelweiss Asset Reconstruction Company Ltd. Vs. PSL Ltd.	R.P. Agrawal	
15.	Comp. App. (AT) (Ins) No. 81 of 2019	Good Luck Traders Vs. Valley Iron & Steel Co. Ltd. & Anr.	Anshuj Dhigra	
16.	Comp. App. (AT) (Ins) No. 82 of 2019	Asssam Company India Ltd. Vs. Numazar Dorab Mehta & Ors.	Robin Singh Sirohi	
17.	Comp. App. (AT) No. 20 of 2019	Alliance Commodities Pvt Ltd Vs. Office of Registrar of companies, West Bengal	Aaditya A. Pande	
18.	Comp. App. (AT) No. 21 of 2019 (With Defects)	Nand Kishore Behera & Anr. Vs. Jaganathdham Super Structures Pvt. Ltd. & Ors.	Anirudh Sanganeria	
19.	Comp. App. (AT) No. 22 of 2019 (With Defects)	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	
20.	Competition App. (AT) No. 12 of 2019	Tirupathi Balaji Fibers Ltd. Vs. Competition Commission of India	Saurabh Jain	

For Admission (After Notice)

21.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors. With	Nidhi Mittal	N.V. Srinivasan-R1 Bishwajit Dubay- R2 Chitranshul A. Sinha-R3 CA Sinha-R21
22.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji- R2
23.	Comp. App. (AT) (Ins) No. 796 of 2018	State Bank of India Vs. V. Mahesh, R.P. for Diamond Engineering (Chennai) Pvt. Ltd. & Ors.	R.S. Lakshman	Goutham Shivshankar-R1 Nikhil Nayyar(R2-4)
24.	Comp. App. (AT) (Ins) No. 427 of 2018	State Bank of India Vs. Shri Gopalsamy Ganesh Babu	Sanjay Kapur	Mitali Dayani
25.	Comp. App. (AT) (Ins) No. 465 of 2018	Dr. K.M. Cherain Vs. State Bank of India & Ors.	R. Anand Padmanabhan	Arushi Singh-R1
26.	Comp. App. (AT) (Ins) No. 720 of 2018	Pedersen Consultants India Pvt. Ltd. Vs. Nitesh Estates Limited	Akansha Jain	Vaishali
27.	Comp. App. (AT) (Ins) No. 727 of 2018	Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari	T.harish Kumar	Nitu Poodar-R1 Chandra Mani Rout-R2
28.	Comp. App. (AT) (Ins) No. 730 of 2018	Aircel Employee Representatives (AER)	Kunal Tandon	Charu Bansal

		Vs. Dishnet Wireless Limited with		
29.	Comp. App. (AT) (Ins) No. 731 of 2018	Aircel Employee Representatives (AER) Vs. Aircel Limited	Kunal Tandon	Charu Bansal
30.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Saran Suri	
31.	Comp. App. (AT) No. 387 of 2018	Mallina Bharathi Rao Vs. Gowthami Solvent Oils Ltd. & Ors.	Nikhil Nayyar	Savar Mahajan(R1)
32.	Comp. App. (AT) No. 399 of 2018	Manoj Bathla & Ors. Vs. Vishwanath Bathla & Anr.	Sanchit Garga	Sunil Gulia-R1
33.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors.	Avdresh Bairwa	Saurabh (R-CCI)

For Hearing

34.	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
35.	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Himanshu Vij	Abhishek Rao
36.	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao
37.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. with	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja- R4
38.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora- R3

12.00 noon

For Hearing (Part Heard)

39.	Comp. App. (AT) (Ins) No. 450 of 2018	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	ShrutiDass	John Mathew, GRK Prasad
40.	Comp. App (AT) (Ins) No. 233 of 2017	Himalay Dassani Vs. South East U. P. Power Transmission Company Ltd. With	Niraj Kumar Shashank Agarwal	Abhishek Bansal
41.	Comp. App (AT) (Ins) No. 255 of 2017	Himalay Dassani Vs. Isolux Corsan India Engineering & Construction Pvt. Ltd.	Niraj Kumar, Shashank Agarwal	Monica Manchanda

02:00 PM

For Hearing (Part Heard)

42.	Comp. App. (AT) (Ins) No. 590 of 2018	Axis Bank Ltd. Vs Ashish Rathi, Resolution Professional With	Naman Singh Bagga	Atul Sharma (R- RP), Alok Dhir (R- COC), Preeti Nair (R-RP)
43.	Comp. App. (AT) (Ins) No. 641 of 2018	Runh Power Corporation Ltd. Vs. Ind-Barath Power (Madras) Ltd.	Anannya Ghosh	Hitesh Kumar
44.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
45.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
46.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
47.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
48.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
49.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
50.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
51.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
52.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
53.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
54.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey

55.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
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Note: Court will rise at 3:00 PM.

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By Order
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Registrar